## HIGH COURT OF ORISSA: CUTTACK

eTender Notice No. XXXIII-20/2016-19- 15899, Dated: 24.12.2019

## NOTICE OF E-TENDER FOR PROCUREMENT OF 743 NUMBERS OF DSC (DIGITAL SIGNATURE CERTIFICATE)

The Registrar (Judicial), Orissa High Court, on behalf of the High Court of Orissa, Cuttack invites online bids through eProcurement portal of Odisha Government <a href="http://tendersodisha.gov.in">http://tendersodisha.gov.in</a> in two bid format to be received through online mode only towards eTender for procurement of 743 number of DSCs.

Sl. No.	Name of the work	Procurement of 743 numbers of DSC.
1	Date and Time of availability of the bid document on the portal	26.12.2019
2	Last Date and Time for downloading of bids in the portal	15.01.2020
3	Last Date and Time for uploading of bids	15.01.2020
4	Date and Time for opening of Technical Bids	16.01.2020, <b>/</b> 2: <b>8</b> 0 PM onwards
5	Tender Cost	₹1000/- (One Thousand), non-refundable, only shape of Demand Draft
6	Earnest Money Deposit (EMD)	₹17,832/- (Seventeen Thousand Eight Hundred Thirty Two), refundable, only shape of Demand Draft

Further details can be viewed from the eProcurement portal <a href="http://tendersodisha.gov.in">http://tendersodisha.gov.in</a>

The competent Authorities of the Court reserve the rights to accept/reject any or all of the tender bids wholly or in part, without assigning any reason thereof.

Registrar (Judicial)

Orissa High Court, Cuttack